

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:6570  
ANSWERED ON:09.05.2005  
PRESERVATION AND PROCESSING OF FISH  
Athawale Shri Ramdas

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) the steps taken for the development of infrastructure for preservation and processing of fish in the country, especially in Maharashtra coastal area;
- (b) whether any scheme for providing grant-in-aid to the private entrepreneurs and other agencies for the construction of cold storage and purchasing machines for fish processing is under consideration of the Government;
- (c) if so, the details thereof;
- (d) the details of the grant-in-aid sanctioned during the last three years, year-wise;
- (e) the names of the companies/private entrepreneurs and agencies particularly of Maharashtra to whom the grant-in-aid has been sanctioned for the purchase of fish processing machines; and
- (f) the details of the other States in this regard?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHA)

(a) to (c): Ministry of Food Processing Industries, under its plan schemes, provide financial assistance to implementing agencies, including private entrepreneurs, to improve viability of existing cold storage and also enhance total cold store capacity, both stationary and mobile with a view to keep pace with the need for storage of perishable produce. Financial assistance is also provided by the Ministry of Food Processing Industries for setting up/expansion/modernization of fish processing industries. Besides, Department of Animal Husbandry, Dairying & Fisheries and Marine Products Export Development Authority also provide financial assistance for development of infrastructure for preservation and processing of fish under their respective schemes.

(d) to (f): The following implementing agencies have been provided financial assistance during the last three years for setting up/expansion/modernization of fish processing industries and for setting up infrastructure facilities for preservation of fish by the Ministry of Food Processing Industries in the State of Maharashtra:

| Sl. No. | Name                               | Amount (Rs. in lakhs) |
|---------|------------------------------------|-----------------------|
| 1.      | Sassondock Matsay Udyoog Ltd.      | 25.00                 |
| 2.      | Allana Investments and Trading Co. | 50.00                 |
| 3.      | M/s Partytime Ice P. Ltd.          | 50.00                 |

A statement showing statewise details of grant-in-aid provided by Ministry of Food Processing Industries during the last three years for infrastructure and plant & machinery for preservation and processing of fish is given in a statement at Annexure I.  
Annexure-I

State-wise details of financial assistance sanctioned for infrastructure and plant & machinery for preservation and processing of fish by Ministry of Food Processing Industries

2002-03

| Sl.No. | Name of State  | No. of units assisted | Amount |
|--------|----------------|-----------------------|--------|
| 1.     | Maharashtra    | 2                     | 50.00  |
| 2.     | Kerala         | 5                     | 396.00 |
| 3.     | Andhra Pradesh | 7                     | 173.19 |
| 4.     | Manipur        | 1                     | 3.24   |
| 5.     | Tamil Nadu     | 3                     | 71.74  |

2003-04

| Sl.No. | Name of the State | No. of units assisted | Amount |
|--------|-------------------|-----------------------|--------|
| 1.     | Maharashtra       | 2                     | 50.00  |
| 2.     | Kerala            | 7                     | 104.18 |
| 3.     | Andhra Pradesh    | 12                    | 364.69 |
| 4.     | Manipur           | 1                     | 3.21   |
| 5.     | Tamil Nadu        | 2                     | 24.95  |
| 6.     | Karnataka         | 1                     | 6.19   |
| 7.     | West Bengal       | 2                     | 225.00 |

2004-05

| Sl.No. | Name of the State | No. of units assisted | Amount |
|--------|-------------------|-----------------------|--------|
| 1.     | Maharashtra       | 1                     | 25.00  |
| 2.     | Kerala            | 3                     | 48.36  |
| 3.     | Andhra Pradesh    | 7                     | 216.88 |
| 4.     | Goa               | 1                     | 25.00  |
| 5.     | Tamil Nadu        | 2                     | 30.98  |
| 6.     | Karnataka         | 3                     | 69.00  |
| 7.     | West Bengal       | 4                     | 204.41 |
| 8.     | Orissa            | 1                     | 25.00  |
| 9.     | Gujarat           | 1                     | 24.12  |